

(a) the number of Pakistani nationals held travelling in India without valid travel documents during the year 1984;

(b) the action taken against them;

(c) whether any investigation has been made to know the purpose of their visit;

(d) whether any Pakistani national has been arrested in espionage case out of them; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (e). Information is being collected and will be laid on the Table of the House.

Assent to State Bills

2. SHRI GADADHAR SAHA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Bills passed by the State Assemblies and yet to get President's assent, State wise ;

(b) when these Bills were received ; and

(c) the present stage of these Bills ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) to (c). A statement indicating the State-wise position as on 10-3-1985 of 52 bills yet to get President's assent, is laid on the Table of the House.

[Placed in Library See No. LT-459, 85.]

Conservation and Improvement of Museums

3. SHRIMATI JAYANTI PATNAIK : Will the Minister of CULTURE be pleased to state :

(a) whether Government have a proposal to take steps for the proper conservation and improvement of the museums in the country ;

(b) if so, the number of museums identified in different States for conservation and improvement by the Centre in 1985-86 ; and

(c) what are those museums ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO) : (a) to (c). Museums "being a State subject," the State Governments mainly assist them for their conservation and improvement. The Department of Culture operates a scheme for financial assistance to museums run by universities and voluntary organisations. Applications for 1985-86 for this purpose are yet to be invited.

Pick Pocket Rings in Delhi

4. SHRI G. V. RAMA RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to widespread and serious problem faced by citizens due to massive pick-pocket rings operating in Delhi and if so, steps taken proposed to eliminate this menace ;

(b) whether it is a fact that random sample survey has shown that almost every regular bus passenger has been affected once or more ;

(c) whether it is a fact that pick-pockets are operating with the knowledge and support of bus conductors and the police ;

(d) whether it is a fact that many of these offenders carry arms and lethal weapons ; and

(e) whether it is a fact that police stations are reluctant to register such cases ?

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA) :**

(a) Yes, Sir. The following steps have been taken to combat the menace of pickpocketing :—

- (i) policemen in uniform and in plain clothes are deployed in running DTC buses and at the bus stops.
- (ii) special drives against pickpockets are undertaken from time to time.
- (iii) strict surveillance is being kept on the activities of the known pick-pockets.
- (iv) special directions to the field officers have been given to remain vigilant over the activities of pickpockets during patrolling in their respective divisions.

(b) No, Sir.

(c) No, Sir.

(d) Yes, Sir.

(e) No, Sir.

**Employment of Liaison Officers by
Large Industrial Houses**

5. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether his attention has been drawn to the news item captioned 'Behind the Scenes' under the heading 'Business in Documents' appearing in the 'Hindustan Times' New Delhi, dated the 11th February, 1985;

(b) whether Government have taken note of the fact that the Liaison Officers employed by Large Industrial Houses are playing with integrity of Government servants in the various public dealing Ministries and are

fishing out vital information for their principals; and

(c) if so, what surveillance Government are exercising or propose to exercise over the activities of these persons ?

**THE MINISTER OF STATE IN
THE DEPARTMENTS OF PERSONNEL
AND ADMINISTRATIVE REFORMS
AND CULTURE (SHRI K.P. SINGH
DEO) :** (a) and (b). Yes, Sir.

(c) Instructions exist for keeping a watch on the undesirable activities of Liaison Officers and also requiring the concerned officers to be careful in dealing with them. It would, however, not be in public interest to disclose the nature and details of surveillance exercised over such persons.

**Fire in the Engine of Indian Airlines
Boeing at Calcutta.**

6. SHRI LAKSHMAN MALLICK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether some passengers were injured when the engine of an Indian Airlines Boeing caught fire and the aircraft overshot the runway after touching down at Calcutta airport on 8 February, 1985; and

(b) if so, the details thereof ?

**THE MINISTER OF STATE IN
THE MINISTRY OF TOURISM AND
CIVIL AVIATION (SHRI ASHOK
GEHLOT) :** (a) Yes, Sir.

(b) An Indian Airlines Boeing 737 aircraft operating as flight No. IC-248 from Kathmandu to Calcutta met with an accident while landing at Calcutta on 8.2.1985. Investigations carried out so far indicate that the aircraft touched the runway surface on its engines and slid 250 feet beyond the end of the runway. The two engines of the aircraft caught fire in the accident. The emergency services of International Airports Authority of India extinguished